

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**RP No.2 of 2014 in**  
**Appeal No.165 of 2012**

**Dated : 31<sup>st</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Powergrid Corporation of India Ltd. .... Review Petitioner**  
**Appellant**

**Versus**

**Central Electricity Regulatory Commission & Anr.**  
**.....Respondent(s)**

**Counsel for the Review Petitioner(s): Mr. M.G. Ramachandran**  
**Ms. Swagatika Sahoo**

**ORDER**

It is submitted that service has been effected on all the Respondents and affidavit of service has been filed. Nobody has represented on behalf of the Respondents.

Post the matter on **18.02.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/pr